

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/35/CHE/2021
NAME OF PETITIONER : Seimens Financial Services Pvt Ltd
NAME OF RESPONDENT : Meera Arun of M/s Vasan Health Care Pvt Ltd
SECTION : Sec 95(1) R/w Rule 7(2) of IBBI

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the cause list, the hearing through video conferencing platform could not be conducted today (12.07.2021). This matter is reposted to **09.08.2021**.


(K. NATARAJAN)
DEPUTY REGISTRAR

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